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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

The following postings and transfers are hereby made with immediate effect:

SN	Name of the Official	From	To
1	Ms. Manju Pandey, Peon/Orderly, EC: 10066111	Peon in Accounts Branch, Shahdara District.	Orderly in the Court of Ms. Preeti Agarwala, ASJ (SC POC SO) 01, Shahdara District.
2	Mr. Banty, Peon/Orderly, EC: 87942177	Orderly in the Court of Ms. Preeti Agarwala, ASJ (SC POC SO) 01, Shahdara District.	Orderly in the Court of Ms. Kiran Bansal, DJ (Comm. Court-02), Shahdara District.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(SANJAY SHARMA-I)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 202-210 /Admn./P&T/SHD/KKD/2026

Dated: 09/01/2026

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Administrative Officer (Judl) Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. Officers/Officials concerned.
6. Dealing Official Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the undersigned.

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

